

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

31

T.C.P No. 08/(MAH)/2014

CORAM:

Present:

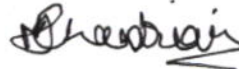
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya  
V/s.  
Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(31)	Manasi Chaudhary	For Petitioners i/b Kanga & Co.	

Shubhra Prange  
For Respondents



ORDER

TCP No. 08/397-398/NCLT/MB/MAH/2014

At request of the Petitioner's Counsel, list this matter on 08.12.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)